

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 1 OF 2014 &  
IA No. 5 of 2014**

**Dated: 2<sup>nd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Steel Authority of India  
Versus**

**.... Appellant (s)**

**Damodar Valley Corporation & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi  
Mr. Yash Vardhan

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

**ORDER**

By the consent of the parties, the matter is adjourned to **28.04.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**